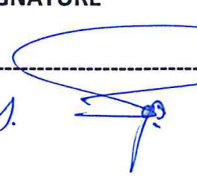



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali** .
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 121/17 in CP No.44/17	-	For hearing	241/ 242	Erofab Exports Pvt. Ltd., & Others Vs Gartex Insta Apparels Pvt. Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SAGI. P JOHN SPJ Legal	Advocate for Respondent.	
2.	RIDHIMA. T AK LAW CHAMBERS	Petitioner	

Counsel for petitioner is present. Counsel for respondent is also present. IA No.121/2017 is taken up today. Heard both sides.

Both sides have filed citations. Both sides are directed to file their written arguments within a week in the Register.

List it for orders on 08.01.2018.


MEMBER (T)


MEMBER (J)